

C.M.P NO. 226/2020

Ravindra Kumar Shawarn

: PETITIONER

Vs

Smt. Kanchan Devi & Ors

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 20/-

AFIDAVIT : 5/- & 15/-

VAKALATNAMA: 15/- & 15/-

DEFECT IF ANY :

1. Deficit CFS amounting Rs. 230/- only may be filed.
2. Party position at lower Court may be mentioned at cause title, index, synopsis and Vakalatnama.
3. F/c or T/c of Ann-1 may be given.
4. Respondent no. 2 may be mentioned as per Ann-1.
5. The certified copy of Ann-6 with due AFS Rs. 10/- only may be filed.
6. F/c or T/c of page 34, 35 & 36 may be given.
7. Date with respect to Ann-6 at Para/sub-Para 11, and synopsis may be corrected after verification.

Ranjeet Kumar Pankaj

18/06/2020.